

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.772  
TO BE ANSWERED ON 21.07.2016

**DELAY IN WAGE PAYMENT UNDER MGNREGS**

**772. SHRI RAJENDRA AGRAWAL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware of the fact that at some places the maoist threat is being given to panchayat leaders for delays in payment of wages to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;
- (b) if so, the details thereof and action taken by the Government thereon and reasons for delaying wages to workers, including details for the percentage of MGNREGS workers who were paid within 15 days, State/UT-wise;
- (c) whether female workers are facing more delays in wage payments as compared to male workers, if so, the details thereof and reasons therefor, State/UT-wise; and
- (d) the steps being taken by the Government/mechanism being evolved by Government for the redressal of the issue of the wage delays to MGNREGS workers especially in drought-affected areas of the country, State/UT-wise including Uttar Pradesh?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)**

(a) & (b): No instance of Maoist threat being given to Panchayat leaders for delaying wage payment of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers has been reported to the Ministry of Rural Development.

State/UT-wise details of the percentage of MGNREGS workers who were paid wages within 15 days are given in **Annexure**.

(c): No instance which indicates that female workers are facing more delays in wage payments as compared to male workers has been reported to the Ministry of Rural Development.

(d): In order to ensure timely payment wages, Rules have been issued for timely payment of wages under which, it was suggested that clear accountability shall be fixed on the functionaries for timely performance of specific duties leading to payment of wages.

For ensuring timely payment of wages, the Central Government has also started *National Electronic Fund Management System (NeFMS)* in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala Odisha Punjab, Rajasthan, Tripura, Uttar Pradesh and Utrakhand) and launched Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, electronic Fund Management System, Direct Benefit Transfer etc.

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**Annexure referred in reply to parts (a)&(b) of Lok  
Sabha Unstarred Question No. 772 dated 21.07.2016**

<b>No.</b>	<b>States</b>	<b>%age of wage payment paid within 15 days(2016-17 as on 15/7/2016)</b>
1	ANDHRA PRADESH	95.77
2	ARUNACHAL PRADESH	NR
3	ASSAM	63.89
4	BIHAR	28.62
5	CHHATTISGARH	17.55
6	GOA	43.06
7	GUJARAT	45.20
8	HARYANA	62.85
9	HIMACHAL PRADESH	31.32
10	JAMMU AND KASHMIR	22.90
11	JHARKHAND	78.09
12	KARNATAKA	54.62
13	KERALA	71.08
14	MADHYA PRADESH	41.78
15	MAHARASHTRA	46.56
16	MANIPUR	78.81
17	MEGHALAYA	45.46
18	MIZORAM	99.98
19	NAGALAND	NR
20	ODISHA	44.28
21	PUNJAB	51.11
22	RAJASTHAN	81.47
23	SIKKIM	78.25
24	TAMIL NADU	19.95
25	TELANGANA	91.32
26	TRIPURA	72.21
27	UTTAR PRADESH	37.10
28	UTTARAKHAND	68.61
29	WEST BENGAL	63.91
30	ANDAMAN & NICOBAR	NR
31	DADRA & NAGAR HAVELI	NR
32	DAMAN & DIU	NR
33	LAKSHADWEEP	NR
34	PUDUCHERRY	16.80
<b>National Average</b>		<b>55.81</b>

NR=Not Reported

